

**MADHYA PRADESH STATE JUDICIAL ACADEMY**  
**HIGH COURT OF M.P., JABALPUR**

**WORKSHOP FOR ADVOCATES**

**19<sup>th</sup> to 22<sup>nd</sup> March, 2018**  
**(Jabalpur)**

**PROGRAMME**

**DAY ONE: 19.03.2018 (Monday)**

<b>SESSION</b>	<b>TIME</b>	
	<b>10.30 am to 10.45 am</b>	Registration of participants
	<b>10.45 am to 11.00 am</b>	Inaugural session
<b>I</b>	<b>11.00 am to 11.45 am</b>	Role of Judiciary and Bar and expectations  – By <b>Sanjeev Kalgaonkar,</b> <b>Director In-charge,</b> <b>MPSJA</b>
<i>TEA BREAK (11.45 am to 12.00 noon)</i>		
<b>II</b>	<b>12.00 noon to 1.00 p.m.</b>	Primary & Secondary evidence and Law relating to Electronic Evidence  – By <b>Shri Vidhan Maheshwari,</b> <b>Assistant Director, MPSJA</b>
<i>LUNCH BREAK (1.00 p.m. to 1.45 p.m.)</i>		
<b>III</b>	<b>1.45 pm to 3.15 pm</b>	Latest trends in law relating to Motor Accident Claim Cases  – By <b>Shri Sudeep Kumar Shrivastava,</b> <b>Additional Director,</b> <b>MPSJA</b>
<i>TEA BREAK (3.15 pm to 3.30 pm)</i>		
<b>IV</b>	<b>3.30 pm to 4.30 pm</b>	Framing of issues in Civil Cases  – By <b>Shri S. N. Khare,</b> <b>Retired District Judge</b>

<b>DAY TWO: 20.03.2018 (Tuesday)</b>		
<b>I</b>	<b>11.00 am to 12.00 noon</b>	Legal research and problem solving – By <b>Shri Vidhan Maheshwari,</b> <b>Assistant Director, MPSJA</b>
<i>TEA BREAK (12.00 noon 12.15 pm)</i>		
<b>II</b>	<b>12.15 pm to 1.00 p.m.</b>	Language skills – Points relating to summarization and translation – By <b>Shri Awdhesh Kumar Gupta,</b> <b>Faculty Member (Sr.), MPSJA</b>
<i>LUNCH BREAK (1.00 p.m. to 1.45 p.m.)</i>		
<b>III</b>	<b>1.45 p.m. to 3.15 p.m.</b>	Art of Judgment writing – By <b>Shri Sudeep Kumar Shrivastava,</b> <b>Additional Director,</b> <b>MPSJA</b>
<i>TEA BREAK (3.15 p.m. to 3.30 p.m.)</i>		
<b>IV</b>	<b>3.30 p.m. to 4.30 pm</b>	Art of Cross-examination – By

<b>DAY THREE: 21.03.2018 (Wednesday)</b>		
<b>I</b>	<b>11.00 am to 12.00 noon</b>	Law relating to framing of charges – By <b>Smt. Sangeeta Yadav,</b> <b>Faculty Member (Jr),</b> <b>MPSJA</b>
<i>TEA BREAK (12.00 noon 12.15 pm)</i>		
<b>II</b>	<b>12.15 pm to 1.15 p.m.</b>	Examination of witness in criminal cases – By <b>Sanjeev Kalgaonkar,</b> <b>Director In-charge,</b> <b>MPSJA</b>
<i>LUNCH BREAK (1.15 p.m. to 2.00 p.m.)</i>		
<b>III</b>	<b>2.00 p.m. to 3.00 p.m.</b>	Law relating to trial of sessions cases – By <b>Shri Awdhesh Kumar Gupta,</b> <b>Faculty Member (Sr.), MPSJA</b>
<i>TEA BREAK (3.00 p.m. to 3.15 p.m.)</i>		
<b>IV</b>	<b>3.15 p.m. to 4.30 pm</b>	Contemporary law relating to offences against women and children – By <b>Sanjeev Kalgaonkar,</b> <b>Director In-charge,</b> <b>MPSJA</b>

<b>DAY FOUR: 22.03.2018 (Thursday)</b>		
<b>I</b>	<b>11.00 am to 12.00 noon</b>	ADR Procedure – Role of Advocates – By <b>Shri B. S. Bhadoriya,</b> <b>Member Secretary,</b> <b>MP State Legal Services Authority,</b> <b>Jabalpur</b>
<i>TEA BREAK (12.00 noon 12.15 pm)</i>		
<b>II</b>	<b>12.15 pm to 1.00 p.m.</b>	Key issues relating to Plea Bargaining and compounding in criminal cases – By <b>Shri Rajesh Saxena,</b> <b>District Legal Aid Officer,</b> <b>SLSA, Jabalpur</b>
<i>LUNCH BREAK (1.00 p.m. to 1.45 p.m.)</i>		
<b>III</b>	<b>1.45 p.m. to 2.45 p.m.</b>	Marshaling & Appreciation of evidence in criminal cases with reference to witnesses (Contd...) – By <b>Shri S. N. Khare,</b> <b>Retired District Judge</b>
<i>TEA BREAK (2.45 p.m. to 3.00 p.m.)</i>		
<b>IV</b>	<b>3.00 p.m. 4.00 p.m.</b>	Marshaling & Appreciation of evidence in criminal cases with reference to witnesses – By <b>Shri S. N. Khare,</b> <b>Retired District Judge</b>
<b>V</b>	<b>4.00 p.m. onwards</b>	Open interactive session followed by Valedictory Session

**Note: -**

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR IN-CHARGE**